## ANNEXURE - I

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the Corporate Debtor: Magic Express Technology Private Limited; Date of Commencement of CIRP: 09th June, 2023; List of Creditors as on: 25.07.2023

## Amount in INR

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amoun	Amoun	Amoun	Amount of	Remarks,
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Wheth er related party?	% voting share in CoC	t of conting ent claim	t of any mutual dues, that may be set-off	, admitte d	claim under verification	if any
I	VSJ Investme nts Private Limited	26.06.2023	345,58,89,895	345,58,89,895	Secured	345,58,89,895	345,58,89,895	No	100%	Nil	Nil	Nil	Nil	Refer Note
	Total		345,58,89,895	345,58,89,895		345,58,89,895	345,58,89,895		100%	0	0	0	0	

## Note:

Security details as per the following agreements –

- 1. Corporate Guarantee deed executed on 21.08.2019 by Magic Express Technology Private Limited through its authorised director, Mr. Tarun Bisht and thereby guaranteed the debt of the Principal Borrower, Chemex Goods Private Limited.
- 2. Deed of Simple Mortgage executed on 22.08.2019 and confirming the creation of exclusive charge by way of Non-Agricultural land admeasuring 4H-60R-0P (i.e., 11.36 acres or 495140 Sq. Ft.) bearing survey no. 29 situated at Mouza Khasarmari, Near Apex International School, P.H. No. 73, Dongargaon Road, Taluka Nagpur (Rural) District Nagpur, Maharashtra and bounded as under: Boundary of Khasra No. 29:

East: Khatmari and Zari Shivdhura



West: Land on Khasra No. 28 and Government Land

South: Land on Khasra No. 30

North: Land on Khasra No. 28 and mouza Zari Shivdhura

Interim Resolution Professional
In the matter of Magic Express Technology Private Limited

Arun Kapoor

IBBI Registration Number - IBBI/IPA-003/IP-N00030/2017-18/10230

